

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
CUSTOMS APPEAL BRANCH

Dated: 29/06/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70296/2016-CU/DBI dated 27/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(S) of the Finance Act, 1994 relating to Service Tax Act, 1994.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 ST/MISC/70112/2016, ST/CROSS/50666/2015, ST/Stay/53213/2014	ST/52853/2014	Commissioner of Customs, Central Excise and Service Tax-Allahabad 38, MG MARG, CIVIL LINES, ALLAHABAD, UTTAR PRADESH 211001

Name and Address of
Respondent

2	BARELI ENGG COMPANY ANPARA BAZAR, ANPARA,, SONEBHADRA, ,UP
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Copy To
Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Delhi-110005

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamahi Marg, New Delhi-110005

6 Company Law Institute of India Pvt. Ltd., No 2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Bhatuk Road, New Delhi-110005

8 Easy Service Tax Online Pvt. Ltd., 407A, Iscan Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad-121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICPAI society, 52, Nagarjuna Hill, Panjagutta Hyderabad-500062

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File

Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

**ST/Misc/70112/2016
ST/Cross/50666/2015
ST/Stay/53213/2014
Appeal No. ST/52853/2014-CU(DB)(DB),**

Dated of Hearing/decision: 27/6/2016

C.C. & C.E. & S.T.-Allahabad

Appellant

Vs.

Bareilly Engineering Company

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.
Present for the Respondent: None

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Final Order No. 70296/2016

Per: Anil Choudhary



Appeal disposed of as withdrawn under litigation policy as prayed
in Miscellaneous Application No. 70112/2016, without entering into
merits. Stay application and Cross Objection also disposed of.

(Dictated and pronounced in the open Court)

**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**

**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

(K. Gupta)

प्रमाणित प्रति / Certified True Copy
ब- 12.7
आचार्य महोदय / Asst. Registrar
सीमांकन, वस्तुशुल्क एवं सेवा
शुल्क विभाग / (C.E.S.T.A.T.)
39, एन. जी. रोड, गुरुदासपुरा-221001
39, M. G. ROAD, ALLAHABAD-221001